

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 439**

**CA/92/ND/2021 CA/330/ND/2023 CA/306/ND/2023**  
**CA/308/ND/2023 CA/389/ND/2023 in CP/75/ND/2020**

**IN THE MATTER OF:**

Poonam Agarwal	...	Applicant
Versus		
Kurinji Metals Private Limited & Others	...	Respondent

**Under Section 241-242**

**Order delivered on 09.07.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	
For the Respondent	:	Adv. Karan Malhotra, Adv. Ayush Pratap Singh, Adv. Parish Mishra

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **27.08.2024**.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**